# **GOVERNMENT OF INDIA**

### MINISTRY OF JAL SHAKTI

#### DEPARTMENT OF WATER RESOURCES. RIVER DEVELOPMENT & GANGA REJUVENATION

#### **RAJYA SABHA**

### **UNSTARRED QUESTION NO. 1832**

ANSWERED ON 17.03.2025

### MULA-MUTHA RIVER POLLUTION ABATEMENT PROJECT

### 1832 #. SMT. SUNETRA AJIT PAWAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Mula-Mutha River Pollution Abatement Project is being implemented with funding from JICA under National River Conservation Plan;
- (b) if so, the funding pattern between the Central Government and State Government of Maharashtra;
- (c) whether the Central Government has withheld financial assistance for Mula-Mutha River Pollution Abatement Project;
- (d) if so, the reasons therefor;
- (e) whether the project initially faced delays due to lack of funds from the Central Government; and
- (f) if so, the steps taken by the Central Government to release central funds in a timely manner?

### **ANSWER**

# THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) & (b) The project for pollution abatement of river Mula Mutha at Pune was sanctioned under the National River Conservation Plan at a cost of Rs.990.26 crore on 85:15 cost sharing basis between Government of India and Pune Municipal Corporation (PMC) with loan assistance from Japan International Cooperation Agency.
- (c) to (f) The Central Government has been releasing funds to the State Government of Maharashtra from time to time depending upon the progress achieved, requirement of funds posed by the State/PMC and fulfilling other requisites to ensure smooth implementation of the project.

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